

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
OA 459/2023**

**In the matter of:**  
Charan Singh ...Applicant  
Versus  
State of Punjab & Ors. ...Respondents

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Place: Chandigarh  
Date: 04.07.2025

  
Uma Shankar Gupta  
Department of Rural Development  
and Panchayat, State of Punjab

Through Counsel

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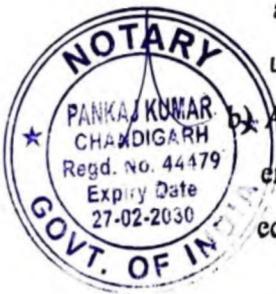
State of Punjab & Ors.

...Respondents

**Latest Additional Affidavit of Uma Shankar Gupta, IAS, Special Secretary Rural Development and Panchayat Department, State of Punjab.**

I, the deponent above named, do hereby solemn swear and declare as under:

1. The present OA has been filed alleging encroachment and discharge of untreated waste water in certain ponds situated at village Alamgir, district Ludhiana, Punjab.
2. That in compliance with the direction of the Hon'ble tribunal, a detailed reply was filed earlier on 06.05.2025.
3. That as per information sent by BDPO Ludhiana- I pursuant to the direction of the Hon'ble Tribunal on 18.03.2025 the following actions have been taken:-
  - a) Fencing of the pond wherever it was required has been completed at the designated site to ensure protection and restriction of unauthorized access.
  - b) A plantation drive has been initiated and is ongoing. Native and environment friendly species have been selected to ensure ecological restoration of the site.



- c) Oxidation pond work is currently under progress. The estimate of the said work has been duly sanctioned under MGNREGA dated 13-06-2025. The execution is being carried out as per the sanctioned plan and the same is expected to be completed by mid-August 2025.
- 4. That regular monitoring is being done to ensure timely and quality completion of all the above activities. A compliance report shall also be filed upon completion of the work.
- 5. That the above submissions are made bonafide and in the interest and justice and environmental compliance.

**Place: Chandigarh**

**Date: .07.2025**

04 JUL 2025

*Uma Shankar Gupta*

**DEPONENT**

**Uma Shankar Gupta**

**Department of Rural Development  
and Panchayat, State of Punjab**

**Verification**

Verified at this \_\_\_\_\_ day of July 2025 at Chandigarh that the contents of the above affidavit are true and correct to my knowledge based on official records, no part thereof is false and nothing material has been concealed therefrom.

**Place: Chandigarh**

**Date: .07.2025**

2025

*Uma Shankar Gupta*

**DEPONENT**

**Uma Shankar Gupta**

**Department of Rural Development  
and Panchayat, State of Punjab**

I identified the deponent/executor  
who has signed. Thumb  
Marked in my presence



ATTESTED AS IDENTIFIED

**PANKAJ KUMAR  
NOTARY, Chandigarh**

04 JUL 2025